[Translation]

Furnishing of Various Wings of I&B Ministry

*784. SHRI PYARELAL KAHANDEL-WAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the amount spent on furnishing various wings of the Ministry and on buying new furniture therefor from 1st January, 1990 to 31st March, 1990?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Information is being collected and will be laid on the Table to the Sabha.

[English]

Earnings from Advertisements

*785. SHRI R. N. RAKESH: SHRI MANIKRAO HODLYA GAVIT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the estimated amount earned by Government though advertisement on TV during the year 1989-90;
- (b) whether Government propose to show on TV only advertisements of some selected items; and
 - (c) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The gross revenue earned by Doordarshan from commercial advertisements and sponsorship of programmes for the year 1989-90 is Rs. 210.13 crores.

- (b) No, Sir.
- (c) Does not arise.

Seizure of German Made Cars in Madras

*790. SHRI N. DENNIS: Will the Minister of FINANCE be pleased to state:

- (a) whether the Directorate of Revenue Intelligence has seized a number of German made cars in Madras in recent years;
 - (b) if so, the details thereof;
- (c) the details of persons from whom these cars have been seized; and
 - (d) the action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). Yes, Sir, Two cars of German make valued at Rs. 8 lakhs each have been siezed on 6th January, 1990 from the premises of two firms owned by Shri Vijay Balchandani and one such car valued at Rs. 8 lakhs has been seized on 16th January, 1990 from a Service Station on Anna Salai, Madras and is owned by Shri A. Rathnam of Mylapore, Madras.

Investigations are still in progress.

[Translation]

Tourist Potential in Rajasthan

- *791. SHRIMATI VASUNDHARA RAJE: Will the Minister of TOURISM be pleased to state:
- (a) whether Government are aware of the tremendous tourist potential of Rajasthan:

- (b) whether there is also growing need of accommodation and other infrastructural facilities for tourists in that State: and
- (c) if so, the steps taken to provide additional infra-structural facilities for tourists in that State and specific schemes sanctioned in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIS-TRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). the Government is aware of the tourism potential of Rajasthan and the growing need for providing accommodation and other infrastructural facilities to tourists visiting the State. However, infrastructural development is primarily the responsibility of the State Government and the Central Government provide only financial assistance on the basis of specific proposals received from the State, subject to their merit, inter-se priorities and availability of funds. The schemes/projects sanctioned by the Central Government during Seventh Five Year Plan for Rajasthan are the following:

S. No.	Name of the Projects/Schemes	Amount Sanctioned	37
		(Rs. in lakhs)	Writt
-	2	ю	en An:
-	Improvement & Modification of Indra Ghat and Karnighat at Pushkar	12.19	swers
٥i	Mewar Festival	9.00	
<i>છ</i> ં	Purchase of mini buses and jeeps for Ranthambore, Bharatpur and Alwar Wildlife Sanctuary	4.77	VAISAKH
4.	Boats for Fatehsagar Lake, Udaipur	3.94	A 21, 1
ń	Development of Talvriksha	5.93	912 (5
σ	Kiosk at Mandawa	0.64	SAKA)
۲.	Midway facilities at Deogarh	1.59	
αó	Tourist Complex at Pushkar	13.84	Writte
<i>o</i> i	Tourist Complex at Behror	17.60	en Ans
	Construction of 13, rooms wing adjoining the Panna Tourist Bungalow at Chittorgarh	13.50	wers 38

